

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 14.09.2022 (WEDNESDAY)**

**COURT OF CHAIRPERSON**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 3109 of 2022 in Comp. App. (AT) (Ins) No. 158 of 2022	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Ramesh Babu-R1 R.S. Sravankumar-R2

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 1093 of 2022	SAJ Housing Pvt. Ltd. Vs. Priyanka Chouhan Liquidator, Drishti India Ltd. & Anr.	Manisha Chaudhary Raja Singh	Anurag Kulharia Sumit Sharma-R1 Reeta Chaudhary Rashika Swarup-R2
<b>3.</b>	Comp. App. (AT) (Ins) No. 1125 of 2022	Govind Prasad Todi & Anr. Vs. Satya Narayan Guddeti & Ors.	Aditi Sharma	
<b>4.</b>	Comp. App. (AT) No. 157 of 2022 & I.A. No. 3163 of 2022	Sanjay Chaturvedi Vs. Asset Reconstruction Company Ltd. & Ors.	Arun Saxena	Dinkar Singh

### **For Admission (After Notice)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 706 of 2022 & I.A. No. 3067 of 2022	Kushal Maitra, Suspended Board of Director of Indus Integrated Information Management Ltd. Vs. Ganapati Stocks Pvt. Ltd. & Ors.	S.K. Pandey	Shaunak Mitra Saurav Jain-R1 to R6 Kamal Nayan Jain-R7
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**